

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 77 of 2014**

**Dated : 27<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Hooghly Chamber of Commerce & Industry ... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri &  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakya Singh Chaudhuri  
for WBSEDCL/R-2  
Mr. Pratik Dhar &  
Mr. C.K. Rai for R-1  
Mr. Krishna Venugopal, Sr. Adv.

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **15<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**